Annexure-VIII

Name of the corporate debtor: NOIDA MEDICARE LIMITED

Date of commencement of CIRP 20.02.2020

List of creditors as on: 21-05-2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

List of Operational creditors (other than Workmen and Employees and Government Dues) (Amount in INR)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					